

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO. 334
ANSWERED ON 22.07.2026

Establishment of new Central educational institutions in Maharashtra

334 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government proposes to establish new Central educational institutions, including Kendriya Vidyalayas, Navodaya Vidyalayas and Higher Educational Institutions in Maharashtra;
- (b) the district-wise details of proposals received;
- (c) the action taken thereon; and
- (d) the timeline for approval and establishment of such institutions?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (d) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India/State Governments/ Union Territories Administrations, with commitment to provide requisite extent of land, free of cost and suitable rent-free temporary accommodation for setting up a new KV, as per Kendriya Vidyalaya Sangathan (KVS) norms.

The Government of India has sanctioned 85 new KVs, in December 2024, including 03 KVs (all made functional) in the State of Maharashtra. At present, 63 KVs are functioning in the State of Maharashtra.

As per information received from Kendriya Vidyalaya Sangathan (KVS), no feasible proposals for opening of new KVs in Maharashtra has been received from the concerned State Government/district administration.

The Navodaya Vidyalaya Scheme envisages for opening of one Navodaya Vidyalaya (NV) in each district of the country. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new NVs depends on approval by the competent authority as per extant procedures. Accordingly, 34 districts of Maharashtra state are covered under the Scheme, and 35 NVs have been sanctioned in the state, including one additional (2nd) NV in Nandurbar district. Further, Mumbai and Mumbai Suburban districts, having 100% urban population, are not to be covered under the Scheme.

Presently, several Higher Educational Institutions under Department of Higher Education, Ministry of Education, Government of India such as Indian Institute of Technology (IIT), Bombay; Visvesvaraya National Institute of Technology (VNIT), Nagpur; Indian Institute of Information Technology (IIIT), Nagpur; IIIT, Pune; Indian Institute of Management (IIM), Mumbai; IIM, Nagpur; Indian Institute of Science Education and Research (IISER), Pune; Central University i.e. Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya (MGAHV), Wardha are functional in the State of Maharashtra.

At present, the thrust is on consolidation of the higher education system. Expansion is to be mainly done by scaling up capacity of the existing institutions in place of setting up new institutions. 'Education' being a concurrent subject, the State Governments are also taking various initiatives to provide greater access to higher education in their respective states.
